- (iii) Indira Gandhi National Disability Pension Scheme (IGNDPS) has been launched under National Social Assistance Programme (NSAP) from February 2009 during 11th Plan. Under IGNDPS pension is provided to BPL person in the age group of 18-64 with severe or multiple disability. The rate of Central assistance under IGNDPS is Rs. 200/-per month per beneficiary. State Governments have been urged to contribute at least Rs. 200/- from their end. 15 lakh beneficiaries are estimated to be covered under IGNDPS. During 2009-10, States have reported coverage of 5,49,809 beneficiaries under the scheme.
- (iv) Setting up of Indian Sign Language Research and Training Centre, two new Composite Regional Centres (CRCs), and fifty new District Disability Rehabilitation Centres in 2010-11 has also been announced.

## Residential Schools for SC/ST in Jharkhand

3007. SHRI DHIRAJ PRASAD SAHU: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of residential schools presently running for the students of SC/ST in all over the country especially in jharkhand;
- (b) whether Government has any plan to establish some more residential schools for students of SC/ST in the State; and
  - (c) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) Ministry of Social Justice and Empowerment, is providing grant for 168 Residential Schools for Scheduled Castes set up by voluntary organizations, including one such school in Jharkhand, under its Scheme of Grant-in-Aid to Voluntary Organizations working for Scheduled Castes.

As regards Scheduled Tribes, the Ministry of Tribal Affairs has following Schemes:-

SI. No.	Scheme	Set up all	Set up in
		over country	Jharkhand
1	2	3	4
1	Eklavaya Model Residential Schools, for providing quality education to ST students, from class VI to X. Grant is provided	89	04
	under Article 275 (1) of the Constitution.		

1	2	3	4
2	Residential Schools sanctioned grant during 2009-10, under the Scheme of Grant-in-aid	52	03
	to voluntary organistions working for the		
	welfare of Scheduled Tribes		
3	Educational Complexes sanctioned grant		
	during 2009-10, under the Scheme of		
	Strengthening Education among ST girls in	67	01
	Low Literacy Districts		
4	Ashram Schools sanctioned grant during"	54	Nil
	2009-10, under the Scheme of Establishment		
	of Ashram Schools in Tribal Sub Plan Areas		
5	Ashram Schools in naxal affected districts	75	09
	sanctioned one time grant for 2009-10,		
	from Additional Central Assistance for		
	Educational Development of Tribal		
	Children in Schedule-V areas and		
	Naxal affected areas		

(b) and (c) The information is as under:-

Residential Schools for:-

## (i) Scheduled Castes:

Ministry of Social Justice and Empowerment, does not implement a scheme to establish residential schools for SC students in States. However under its Scheme of Grant-in-Aid to Voluntary Organizations working for Scheduled Castes, assistance to voluntary organizations inter-alia, for residential schools, is considered, which is need-based, demand driven and subject to availability of funds.

## (ii) Scheduled Tribes:

The Ministry of Tribal Affairs has requested State Governments to furnish proposals for opening up of more Eklavaya Model Residential Schools (EMRs), as per their revised guidelines of December, 2009. The proposal received from Government of Jharkhand to open six more EMRs was, however, incomplete and the Ministry has requested the State Government to furnish complete proposals, as per its guidelines.

Other Schemes of Ministry of Tribal Affairs are need-based and demand driven and funds are released on receipt of complete proposals, subject to availability of funds under them. State-wise allocation is not made under the concerned Schemes.